

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**RA-104/2014 in
OA-1457/2012
MA-1641/2017**

New Delhi, this the 04th day of May, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. CCRUM Scientists welfare Association (Regd.),
Through its Secretary DR. S.A. SIDDIQUI,
S/o late Sh. Mahboob Alam,
R/o E-48A, Abul Fazal Enclave, Jamia Nagar, New Delhi-110025.

2. Dr. ZAKI AHMAD SIDDIQUI,
s/o late Sh. Zulfiqar Ahmad Siddiqui,
E-32, Shaheen Bagh,
Jamia Nagar, New Delhi-110025. Applicants
(through Ms. Harvinder Oberoi)

Versus

1. Union of India
Through Secretary
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi-110011.

2. Director General,
Central Council of Research in Unani Medicine,
Through its President, Jawaharlal Nehru Bhawan
61-65, Institutional Area, E-Block, Janakpuri, New Delhi.

3. Secretary (AYUSH),
Department of AYUSH, Ministry of H&FW,
IRCS Building, 1, Red Cross Road,
New Delhi 110001. Respondents
(through Sh. S. Sunil for R-2)

ORDER(ORAL)**Hon'ble Mr. Shekhar Agarwal, Member (A)**

MA No.1641/2017 has been filed for recalling RA filed by the OA applicant.

For the reasons stated therein, the same is allowed.

2. RA is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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